

**Customs, Excise & Service Tax Appellate Tribunal**  
**West Zonal Bench : Ahmedabad**

Statement of registered Appeal's / Application's between 01/01/2017 to 31/01/2017.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<b><u>Statement of registered application's</u></b>				
1	ST/COD / 10001/2017 -in- ST/10001/2017- DB	02/01/20 17	Shri Thakorbbhai Patel -Vs- C.C.E. & S.T.-Surat-i	<b>OIA-CCESA-VAD-APP-II-VK-246-2016- 17</b> Dated : 14/09/2016
2	E/Early Hearing /10002/2017 -in- E/12020/2016- DB	03/01/20 17	Shree Madhi Vibhag Khand Udyog Sahakari Mandli Ltd -Vs- C.C.E. & S.T.-Surat-i	<b>OIA-CCESA-VAD-APP-II-VK-241-2015- 16</b> Dated : 14/09/2016
3	ST/COD / 10003/2017 -in- ST/10044/2017- DB	03/01/20 17	Perfect Security Services -Vs- C.C.E.-Ahmedabad-i	<b>OIO-AHM-EXCUS-001-COM-023-16-17</b> Dated : 29/08/2016
4	ST/COD / 10004/2017 -in- ST/10045/2017- DB	03/01/20 17	Shree Perfect Security Services India Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	<b>OIO-AHM-EXCUS-001-COM-024-16-17</b> Dated : 29/08/2016
5	C/ROA / 10005/2017 -in- C/356/2009-SM	03/01/20 17	Heranba Industries Ltd -Vs- C.C.E. & S.T.-Daman	<b>OIO-03/MP/DAMAN/2009</b> Dated : 30/06/2009
6	E/CROSS / 10006/2017 -in- E/11932/2016- DB	04/01/20 17	C.C.E-Bharuch -Vs- Hindalco Industries Ltd	<b>OIO-BHR-EXCUS-000-COM-035-16-17</b> Dated : 19/07/2016
7	E/ROA / 10007/2017 -in-	05/01/20 17	C.C.E. & S.T.-Daman -Vs-	<b>OIA-AKP/14-17/DMN/NDMN/2010-2011</b> Dated : 28/04/2010

	E/1270/2010-S M		Suzlon Energy Ltd	
8	C/ROA / 10008/2017 -in- C/53/2009-SM	06/01/20 17	Act Forwarders -Vs- C.C.-Kandla	<b>OIA-KDL/COMMR/50/2008</b> Dated : 03/12/2008
9	C/ROM / 10009/2017 -in- C/379/2005-DB	09/01/20 17	Pooja Tex Prints P Ltd -Vs- C.C.E. & S.T.-Surat-i	<b>OIA-VP/255-256/SRT-I/2004</b> Dated : 30/12/2004
10	E/COD / 10010/2017 -in- E/10068/2017- DB	09/01/20 17	Kalpesh Textiles -Vs- C.C.E. & S.T.-Surat-i	<b>OIO-23-MP-2012-13</b> Dated : 18/02/2013
11	ST/CROSS / 10011/2017 -in- ST/11945/2016- DB	10/01/20 17	C.C.E-Bharuch -Vs- Prabhakar Enterprises	<b>OIO-BHR-EXCUS-000-COM-41-2016-17</b> Dated : 29/07/2016
12	E/ROM / 10012/2017 -in- E/1731/2009-S M	11/01/20 17	C.C.E. & S.T.-Surat-i -Vs- Agrawal Textiles Mills	<b>OIA-RKA/691-692/SRT-I/2009</b> Dated : 15/09/2009
13	E/CROSS / 10013/2017 -in- E/10039/2017-S M	12/01/20 17	C.C.E. & S.T.-Surat-i -Vs- Mamta Silk Mills Pvt Ltd	<b>OIA-CCESA-VAD-APP-II-VK-260-2016- 17</b> Dated : 19/09/2016
14	ST/CROSS / 10014/2017 -in- ST/11948/2016- DB	12/01/20 17	C.C.E. & S.T.-Surat-ii -Vs- Shiv Ashish Motors	<b>OIO-SUR-EXCUS-002-COM-025-16-17</b> Dated : 29/07/2016
15	E/ROM / 10015/2017 -in- E/11959/2015-S M	13/01/20 17	Dhirendra Keshavlal Bavishi -Vs- C.C.E. & S.T.-Rajkot	<b>OIA-BHV-EXCUS-000-APP-021-15-16</b> Dated : 31/07/2015
16	E/ROM / 10016/2017	13/01/20 17	Paresh Devjibhai Badarkiya -Vs-	<b>OIA-RAJ-EXCUS-000-APP-025-15-16</b> Dated : 09/06/2015

	<b>-in-</b> E/11610/2015-S M		C.C.E. & S.T.-Rajkot	
17	ST/CROSS / 10017/2017 <b>-in-</b> ST/11988/2016- DB	13/01/20 17	C.C.E-Bharuch <b>-Vs-</b> Miranda Ultra Tools Pvt Ltd	<b>OIO-BHR-EXCUS-COM-46-2016-17</b> Dated : 29/07/2016
18	E/ROA / 10018/2017 <b>-in-</b> E/607/2012-SM	13/01/20 17	Akshay Industries <b>-Vs-</b> C.C.E. & S.T.-Surat-ii	<b>OIA-CS/27/SURAT-II/2012</b> Dated : 21/03/2012
19	E/ROA / 10019/2017 <b>-in-</b> E/11153/2015-S M	13/01/20 17	Kyb Conmat P Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-ii	<b>OIA-VAD-EXCUS-002-APP-30-2015-16</b> Dated : 15/04/2015
20	ST/Early Hearing / 10020/2017 <b>-in-</b> ST/11973/2013- DB	16/01/20 17	Gujarat State Petronet Limited <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-STX-003-COMMR-019-13</b> Dated : 30/03/2013
21	ST/Early Hearing / 10021/2017 <b>-in-</b> ST/11743/2013- DB	16/01/20 17	Gujarat State Petroleum Corporation Limited <b>-Vs-</b> C.C.E.-Ahmedabad-i	<b>OIO-AHM-CEX-003-COMMR-016-13</b> Dated : 14/03/2013
22	E/Early Hearing /10022/2017 <b>-in-</b> E/10307/2016-S M	16/01/20 17	Madhu Silica Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Bhavnagar	<b>Not.O-IV-16-02-MP-2015-16</b> Dated : 14/12/2015
23	C/ROA / 10023/2017 <b>-in-</b> C/11597/2014- DB	16/01/20 17	Sumerpuri Goswami <b>-Vs-</b> C.C.-Kandla	<b>OIO-KDL-COMMR-45-2013-14</b> Dated : 31/12/2013
24	E/ROA / 10024/2017 <b>-in-</b>	16/01/20 17	C.C.E. & S.T.-Rajkot <b>-Vs-</b> Mepro Pharmaceuticals Pvt	<b>OIA-49-55/2012-BVR-/COMMR-A-/RBT/ RAJ</b> Dated : 23/05/2012

	E/703/2012-DB		Ltd	
25	C/COD / 10025/2017 -in- C/10084/2017-DB	17/01/2017	Mono Steel India Ltd -Vs- C.C.-Mundra	<b>OIA-MUN-CUSTM-000-APP-020-14-15</b> Dated : 17/12/2014
26	C/Early Hearing /10026/2017 -in- C/10364/2016-DB	16/01/2017	Rama Cylinders P Ltd -Vs- C.C.E.-Kutch (gandhidham)	<b>OIA-KDL-CUSTM-000-APP-400-14-15</b> Dated : 16/10/2014
27	ST/ROA / 10027/2017 -in- ST/583/2010-SM	17/01/2017	Indra Construction -Vs- C.C.E. & S.T.-Vadodara-ii	<b>OIO-07/VDR-II/SERVICETAX/INDRA/COMMR/2010</b> Dated : 14/09/2010
28	E/ROA / 10028/2017 -in- E/11056/2013-SM	17/01/2017	C.C.E.-Ahmedabad-ii -Vs- Subhadra Corporation	<b>OIA-05-2013-AHD-II-CE-AK-COMMR-A-AHD</b> Dated : 28/01/2013
29	E/ROA / 10029/2017 -in- E/11058/2013-SM	17/01/2017	C.C.E.-Ahmedabad-ii -Vs- Shri Jitendra Rajpal Partner	<b>OIA-05/2013/AHD-II/CE/AK/COMMR-A/AHD</b> Dated : 28/01/2013
30	E/ROA / 10030/2017 -in- E/11057/2013-SM	17/01/2017	C.C.E.-Ahmedabad-ii -Vs- Regal Metals & Ferro Alloys	<b>OIA-05/2013/AHD-II/CE/AK/COMMR-A/AHD</b> Dated : 28/01/2013
31	ST/ROM / 10031/2017 -in- ST/62/2009-DB	18/01/2017	C.C.E. & S.T.-Surat-i -Vs- Dhru Motors	<b>OIA-RKA/778/SRT-I/2008</b> Dated : 14/11/2008
32	E/MA(EXTN) / 10032/2017 -in- E/12084/2014-DB	18/01/2017	Mafatlal Industries Limited -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-056-13-14</b> Dated : 24/02/2014
33	E/ROA / 10033/2017 -in-	22/12/2016	Super Chemicals Industries -Vs-	<b>OIA-VAD-EXCUS-001-APP-245-2015-16</b> Dated : 02/09/2015

	E/12095/2015-S M		C.C.E. & S.T.-Vadodara-i	
34	ST/COD / 10034/2017 -in- ST/10096/2017- DB	19/01/20 17	C.C.E. & S.T.-Vapi -Vs- Shri Khemisati Polysacks Pvt Ltd	<b>OIA-SRP-28-30-VAPI-2012</b> Dated : 18/09/2016
35	ST/COD / 10035/2017 -in- ST/10097/2017- DB	19/01/20 17	C.C.E. & S.T.-Vapi -Vs- Shri Khemisati Polysacks Pvt Ltd	<b>OIA-SRP-28-30-VAPI-2012</b> Dated : 18/09/2012
36	C/ROA / 10036/2017 -in- C/357/2009-SM	19/01/20 17	Anantha Krishnan -Vs- C.C.E. & S.T.-Daman	<b>OIO-03/MP/DAMAN/2009</b> Dated : 30/06/2009
37	C/ROA / 10037/2017 -in- C/10609/2015- DB	19/01/20 17	Asr Multimetals Pvt Ltd -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTM-000-APP-305-14-15</b> Dated : 07/01/2015
38	ST/COD / 10038/2017 -in- ST/10104/2017- DB	09/12/20 16	Shashikant Brothers -Vs- C.C.E. & S.T.-Vadodara-ii	<b>OIA-VAD-EXCUS-002-APP-157-2015-16</b> Dated : 08/07/2015
39	ST/COD / 10039/2017 -in- ST/10110/2017- DB	29/12/20 16	Rasna Private Limited -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-AHM-SVTAX-000-APP-080-16-17</b> Dated : 30/08/2016
40	E/CROSS / 10040/2017 -in- E/12034/2016- DB	20/01/20 17	C.C.E. & S.T.-Surat-ii -Vs- Shri Sumankumar Dilipkumar Jha	<b>OIO-SUR-EXCUS-002-COM-26-27-16-17</b> Dated : 23/08/2016
41	E/CROSS / 10041/2017 -in- E/12035/2016- DB	20/01/20 17	C.C.E. & S.T.-Surat-ii -Vs- Shri Vivekanand D Jha	<b>OIO-SUR-EXCUS-002-COM-26-27-16-17</b> Dated : 23/08/2016
42	E/CROSS /	20/01/20	C.C.E. & S.T.-Surat-ii	<b>OIO-SUR-EXCUS-002-COM-26-27-16-17</b>

	10042/2017 <b>-in-</b> E/12033/2016-DB	17	<b>-Vs-</b> Telstar Industries Pvt Ltd	Dated : 23/08/2016
43	C/ROA / 10043/2017 <b>-in-</b> C/11129/2015-SM	24/01/2017	Jindal Arya Impex P Ltd <b>-Vs-</b> C.C.-Mundra	<b>OIA-MUN-CUSTM-000-APP-035-14-15</b> Dated : 11/02/2015
44	ST/Early Hearing / 10044/2017 <b>-in-</b> ST/52/2012-DB	25/01/2017	Gujarat Engineering Research <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIA-COMMR-A-/369/VDR-I/2011</b> Dated : 10/10/2011
45	E/ROA / 10045/2017 <b>-in-</b> E/13700/2013-SM	27/01/2017	Vinayak Industries <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIA-122-124-2013-AHD-II-SKS-COMM R-A--AHD</b> Dated : 29/08/2013
46	E/ROA / 10046/2017 <b>-in-</b> E/13701/2013-SM	27/01/2017	Shri Kamlesh Yadav <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIA-122-124-2013-AHD-II-SKS-COMM R-A--AHD</b> Dated : 26/08/2013
47	C/Stay / 10047/2017 <b>-in-</b> C/10243/2017-DB	27/01/2017	C.C.E. & S.T.-Surat-ii <b>-Vs-</b> Shri Dharmesh Pansuriya, Proprietor Of M/s Okay Impex	<b>OIO-SUR-EXCUS-002-COM-57-16-17</b> Dated : 04/11/2016
48	E/Early Hearing / 10048/2017 <b>-in-</b> E/10736/2013-DB	31/01/2017	Ganpatlal Dayalal Patel <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-07/COMMR/ADJ/AHD/2012</b> Dated : 27/12/2012
49	E/Early Hearing / 10049/2017 <b>-in-</b> E/10735/2013-DB	31/01/2017	Century Tiles Ltd <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-07/COMMR/ADJ/AHD/2012</b> Dated : 27/12/2012
50	E/Others / 10050/2017 <b>-in-</b>	31/01/2017	Indu Nissan Oxo Chem Indus Ltd <b>-Vs-</b>	<b>OIA-COMMR-A-/97/VDR-I/2009</b> Dated : 20/04/2009

	E/837/2009-SM		C.C.E. & S.T.-Vadodara-i	
51	C/ROA / 10051/2017 -in- C/13063/2014-S M	31/01/20 17	Surya Exim Limited -Vs- C.C.-Ahmedabad	<b>OIA-199-200/2014/CUS/COMMR-A-/AH D</b> Dated : 09/05/2014
52	C/ROA / 10052/2017 -in- C/13062/2014-S M	31/01/20 17	Surya Exim Limited -Vs- C.C.-Ahmedabad	<b>OIA-199-200/2014/CUS/COMMR-A-/AH D</b> Dated : 09/05/2014
53	E/CROSS / 10053/2017 -in- E/12062/2016- DB	31/01/20 17	Quebec Petroleum Resources Ltd -Vs- C.C.E-Bharuch	<b>OIA-BHR-EXCUS-000-COM-042-043-16- 17</b> Dated : 27/07/2016
54	E/CROSS / 10054/2017 -in- E/12064/2016- DB	31/01/20 17	C.C.E-Bharuch -Vs- Sulphur Mills Ltd	<b>OIO-BHR-EXCUS-000-COM-042-043-16 -17</b> Dated : 29/07/2016
55	E/ROM / 10055/2017 -in- E/321/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot -Vs- Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
56	E/ROM / 10056/2017 -in- E/320/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot -Vs- Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
57	E/ROM / 10057/2017 -in- E/319/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot -Vs- Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
58	E/ROM / 10058/2017 -in- E/318/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot -Vs- Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
59	E/ROM / 10059/2017 -in- E/317/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot -Vs- Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012

60	E/ROM / 10060/2017 <b>-in-</b> E/316/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot <b>-Vs-</b> Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
61	E/ROM / 10061/2017 <b>-in-</b> E/315/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot <b>-Vs-</b> Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
62	E/ROM / 10062/2017 <b>-in-</b> E/314/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot <b>-Vs-</b> Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
63	E/ROM / 10063/2017 <b>-in-</b> E/313/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot <b>-Vs-</b> Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
64	E/ROM / 10064/2017 <b>-in-</b> E/312/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot <b>-Vs-</b> Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
65	E/ROM / 10065/2017 <b>-in-</b> E/329/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot <b>-Vs-</b> Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
66	E/ROM / 10066/2017 <b>-in-</b> E/328/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot <b>-Vs-</b> Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
67	E/ROM / 10067/2017 <b>-in-</b> E/327/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot <b>-Vs-</b> Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
68	E/ROM / 10068/2017 <b>-in-</b> E/326/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot <b>-Vs-</b> Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
69	E/ROM / 10069/2017 <b>-in-</b> E/325/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot <b>-Vs-</b> Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012



70	E/ROM / 10070/2017 <b>-in-</b> E/324/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot <b>-Vs-</b> Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
71	E/ROM / 10071/2017 <b>-in-</b> E/323/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot <b>-Vs-</b> Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012
72	E/ROM / 10072/2017 <b>-in-</b> E/322/2012-DB	31/01/20 17	C.C.E. & S.T.-Rajkot <b>-Vs-</b> Essar Oil Ltd	<b>OIA-1-28/2012/COMMR-A-/RBT/RAJ</b> Dated : 23/01/2012